

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.244/GT/2013

Subject: Approval of generation tariff of Rampur Hydro Electric Project (412 MW) for the period from the anticipated date of commercial operation of first Unit till 31.3.2014.

Date of hearing: **6.3.2014**

Coram: Shri Gireesh B. Pradhan, Chairperson
Shri M.Deena Dayalan, Member
Shri A.K. Singhal, Member

Petitioner: SJVNL Limited, New Shimla

Respondents: ED, Chandigarh & 13 others

Parties present: Shri Rajeev Agarwal, SJVNL
Shri Romesh Kapoor, SJVNL
Shri Ritesh Gupta, SJVNL
Shri Mukul Sharma, SJVNL
Shri M.Mahesh, SJVNL
Shri Pardeep Chauhan

RECORD OF PROCEEDINGS

This petition has been filed by the petitioner, SJVNL for approval of generation tariff in respect of Rampur HE Project (6 x 68.67 MW) ('the project') for the period from the anticipated date of commercial operation of the first Unit to 31.3.2014 in accordance with the CERC (Terms and Conditions of Tariff) Regulations, 2009 ('the 2009 Tariff Regulations').

2. During the hearing, the representative of the petitioner submitted as under:

- (a) The petition was filed in July, 2013 with the anticipation date of commercial operation (COD) of the first unit in October, 2013 and the COD of the remaining units by December, 2013. The project is in downstream of the existing Nathpa Jhakri HEP of the petitioner and since there is no balancing reservoir, the project will operate in tandem with the operation of Nathpa Jhakri HEP, to provide 3 hours of peaking power to the grid.
- (b) The commissioning of the project has been delayed by about 2 years due to various reasons which has been mentioned in the petition. Two units are expected to under commercial operation by the end of March, 2014 and the remaining four units by May, 2014. However, spinning of one unit has been done.
- (c) Revised Cost Estimate (RCE)-I at an estimated cost of ₹3397.07 crore was submitted to Ministry of Power, GOI during November, 2012 for approval. Against this, CEA has recommended ₹3181.39 crore as the hard cost of the project in September, 2013. The IDC & FC has been estimated at ₹106.89 crore. The total RCE-I cost works out to ₹3288.28 crore (excluding FERV component, which needs to be worked out at the time of repayment of loan). However, the approval of RCE-I by the Ministry of Power, GOI is awaited.

- (d) The NAPAF of 82% for the project, similar to that of the upstream Nathpa Jhakri HEP may be allowed.
- (e) Commission may consider the grant of provisional tariff @ 95% of the annual fixed charges as claimed vide affidavit dated 4.3.2014, based on the anticipated date of commercial operation of the units.
- (f) The vetting of the capital cost of the project by designated agency in terms of the guidelines specified by the Commission has been entrusted to M/s Aquagreen Engineering Management Pvt. Ltd and the report will be submitted in due course.

3. On a specific query by the Commission as to whether the annual design energy has been approved by CEA, the petitioner clarified that the Note for PIB meeting held on 25.7.2006 (enclosed with the petition), indicate the annual design energy of 1770 MU for the project. The Commission however observed that the approval of CEA for annual design energy of the project was required to be submitted by the petitioner.

4. None present on behalf of the respondents. The Commission directed the petitioner to submit the CEA approval of the annual design energy and also take necessary steps to pursue the matter with the Ministry of Power, GOI for approval of RCE-I and submit the same, on affidavit, with copy to the respondents.

5. Subject to the above, the order in the petition was reserved.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)